

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 40/(MAH)/2017

CORAM:


Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Omkar Realtors & Developers (Bhoiwada) P. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|---------------------|-------------------------------|---|
| 1 | Ajit Singh Tawar | Advocate for the Applicant |  |

ORDER

C.S.A. No.40/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 23.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)